

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.456/BB/2018	For admission	Sec 252	M/s Unique Maps Mapping Solutions Pvt Ltd	Ashwini S Koppal, Advocate	ROC	Awaited ROC report

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s: **ASHWINI KOPPAL**


**UNIQUE MAPS
MAPPING SOLUTIONS
PRIVATE LIMITED**



RESPONDENT/s :

ORDER

Heard Ms. Ashwini Koppal, learned Counsel for Petitioner;
ROC-Karnataka report is still awaited.
Post the case on 12/09/2018 for final hearing.


MEMBER (T)


MEMBER (J)